

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Appeal (IBC)/01/2023 in Company Petition (IB) No.128/10/HDB/2017
NAME OF THE COMPANY	State Bank of India
NAME OF THE PETITIONER(S)	Neeta Chemicals India Pvt Ltd
NAME OF THE RESPONDENT(S)	State Bank of India
UNDER SECTION	10 of IBC

ORDER

Appeal (IBC)/01/2023

At request of the Proxy Counsel for the Liquidator, for filing counter, post on 31.05.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)